

(b) whether it is also a fact that out of the above, only 2.93 lakh houses have been completed in the State; and

(c) if so, the status of the remaining houses and by when are they likely to be completed and handed over to the beneficiaries?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) and (b) Yes Sir, in the State of Andhra Pradesh, 10.50 lakh houses were sanctioned under the scheme of Pradhan Mantri Awas Yojana (Urban) [PMAY (U)] between 2016 and 2019. Of these sanctioned houses, 2.93 lakh houses have been completed.

(c) The remaining houses are at various stages of construction. These houses are to be completed and delivered to the beneficiaries within scheme period *i.e.* by March, 2022.

Lost jobs in manufacturing and services sector

1204. SHRI ANAND SHARMA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the estimated number of jobs lost due to the implementation of the nationwide lockdown in light of COVID-19, State/UT-wise details thereof;

(b) the monthly breakup between 25th March to 1st September 2020, the details thereof;

(c) the estimated number of jobs lost in the manufacturing and service sectors during this period; and

(d) the present status of capacity utilisation in the manufacturing sector?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) to (d) The global spread of the corona virus pandemic(COVID-19) followed by lockdowns has affected economies across the globe including India. Covid-19 has resulted in large number of migrant workers going back to their native places. Government is taking several steps to ensure that the country is well prepared to face the challenges and threats posed by Covid-19. Government has launched Aatmanirbhar Bharat which focuses on Economy, Infrastructure, System, Vibrant Demography and Demand to create jobs for the youth.

To provide relief to the business, additional working capital finance of 20% of the outstanding credit as on 29th February 2020, in the form of a Term Loan at a concessional rate of interest is being provided. The units will not have to provide any guarantee or collateral of their own.

Under Pradhan Mantri Garib Kalyan Yojana (PMGKY), Government of India is contributing both 12% employers' share and 12% employees' share under Employees Provident Fund (EPF), totalling 24% of the wage for the wage month from March to August, 2020 for all the establishments having upto 100 employees with 90% of such employees earning less than ₹ 15000/-.

Statutory PF contribution of both employer and employee has been reduced to 10% each from existing 12% each for all establishments covered by EPFO for three months.

Government has earmarked an additional ₹ 40,000 crore under MGNREGS. It will help generate nearly 300 crore person days in total addressing need for more work including returning migrant workers in Monsoon season as well. RBI and Government of India have introduced following Measures to infuse liquidity in the economy in general and Manufacturing and services sector in particular.

- (i) Moratorium up to 31st August, 2020 on repayment of installments of term loans/cash credit/over draft.
- (ii) Scheme of ₹ 1,500 crore to provide Interest Subvention of 2% for prompt payees for a period of 12 months to MUDRA Shishu loanees, who have loans below ₹ 50,000.
- (iii) Special refinance facility of ₹ 15,000 crore to SIDBI for onlending/refinancing.
- (iv) Special liquidity scheme for Non-Banking Financial Companies (NBFCs), Housing Finance Companies (HFCs) and Micro Financial Institutions(MFIs) worth ₹ 30,000 crore.
- (v) Emergency Credit Guarantee Line of ₹ 3 lakh crore for Standard accounts and stressed accounts (Special Mention Accounts-0 and Special Mention Accounts-1)

- (vi) ₹ 45,000 crore Partial Credit Guarantee Scheme 2.0 for providing portfolio guarantee of 20% first loss to Public Sector Banks for purchase of Bonds or Commercial Papers with a rating of AA and below:
- (vii) Ban on Global Tender for procurement up to ₹ 200 crore.
- (viii) Credit Guarantee Scheme for Subordinate Debt for SMA-2 and NPA accounts for infusing ₹ 20,000 crore in MSME Sector
- (ix) Credit Guarantee scheme for street Vendors PM SVAnidhi which also involves interest subsidy.
- (x) Partial credit guarantee scheme for the liabilities of NBFCs and MFIs, etc.

Relief package for unemployed labourers

1205. SHRI K.R. SURESH REDDY:

SHRI M. SHANMUGAM:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether any estimate about the loss of jobs during the period April to September, 2020 due to COVID-19 lockdown crisis;
- (b) if so, the details thereof;
- (c) if not, urgent steps taken by Government to provide relief package to the labour who have lost jobs; and
- (d) any scheme or programme launched by Government to provide alternative jobs for the unemployed labourers in the country, with the details?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) to (d) The global spread of the corona virus (COVID-19) pandemic followed by lockdowns has affected global economies including India. Covid-19 has resulted in large number of migrant workers going back to their native places. In order to mitigate the adverse impact of COVID-19, Government of India has announced an economic package of ₹ 20 Lakh Crore. Aatmanirbhar Bharat which focuses on Economy, Infrastructure, System, Vibrant Demography and Demand to create jobs for the youth has also been launched.